

àITEM NO.58

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 872/2017

STATE OF U.P AND ORS.

Petitioner(s)

VERSUS

DR. ANAND PRATAP SINGH AND ORS.

Respondent(s)

(with office report)

Date : 24/04/2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anuvrat Sharma, Adv.

Mr. M. R. Shamshad, Adv.

For Respondent(s)

Ms. Garima Prashad, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Four weeks time is granted to respondent Nos.1 to 6 for filing counter affidavit.

Respondent Nos.8, 11 to 14, 16, 17, 19, 25 to 27, 30 to 32 and 35 have been served but no one has put in appearance.

Defects in the application for substitution of the legal representatives of the deceased respondent No.34 be cured within two weeks.

The Ld. Counsel for the petitioner to furnish the spare copies alongwith addresses of respondent Nos.18 and 24 for service of respondent Nos.7, 9, 10, 15, 18, 20 to 24, 28, 29, 33 and 36 within two weeks. Notice thereafter be issued.

List again on 17.7.2017.

(RAJESH KUMAR GOEL)

Registrar